



DHFL GENERAL INSURANCE LIMITED

CONTRACTORS ALL RISK POLICY

'ADD ON' COVER'

Automatic Reinstatement (UIN: IRDAN152A0039V01201718)

Attached to and forming part of the Policy No. _____

Notwithstanding anything contained herein to the contrary it is hereby agreed and understood that the amounts Insured are always to remain at risk and shall not be reduced following loss or damage Insured hereunder so long as the aggregate of the sums paid and/or payable does not exceed 10% of the completely erected value - If restricted.

It is hereby declared and agreed that the Insured having paid the extra premium the amount Insured are always to remain at risk and shall not be reduced, so long as the aggregate of the sum paid and/or payable does not exceed----- % of Sum Insured.